NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 36(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY: M/s. Rishi Infratech Pvt Ltd. & Ors.

DESIGNATION

Vs.

M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

ASHISH AGGARWAL Adv

NAME

2. HARLEEN KAUR AND

REPRESENTATION

Pelitioners

AMIT Kuman, Adu.

R-1/2/3.

Notice of the application seeking amendment of the main petition, along with CA 25/PB/2016.

Mr. Saurabh Kalia, Ld. Counsel for the non-applicant accepts notice alongwith the other Respondents. Ld Counsel have requested for some time to file reply. Let the reply be filed within two weeks with a copy in advance to the Counsel opposite.

List for further consideration on 08.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August, 2016 (P.K. Sud)